

cent cut in the case of all other industries. For any additional requirements the parties have to apply to the allocation sub-committee of the Standing Committee on Furnace Oil headed by Secretary and Director-General, Technical Development. After the approval of the Sub-Committee necessary authorisation is given to the oil companies for release of additional quantities of furnace oil.

A bulk quota is also placed at the disposal of State Governments with effect from 1st July 1974 to meet the requirements of small scale units and State enterprises which are not registered with any Central sponsoring authority. The State Governments are to set up their own mechanism for allocation of this quota. For Orissa, an allocation of 3502 KLs has been made for this purpose for the current year.

(b) and (c). IOC is realising furnace oil to all customers as per their entitlement based on 1973 offtake/allotment made by Standing Committee on Furnace Oil. IOC is also releasing furnace oil to customers to whom allocation has been made by the State Committee.

#### **Oil Exploration on Eastern Coast of Orissa**

2116. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the total requirement of crude in India; and

(b) whether there is any move for exploration of crude on the Orissa's Eastern coast?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) Due to limited foreign exchange availability, total crude oil, both indigenous and imported that is likely to be processed in all the refineries during 1974-75 is estimated to be about 21 million tonnes.

(b) Geophysical exploration for oil in the Coastal waters off Orissa is planned to be taken up by ONGC with the help of a fully equipped survey vessel now on order.

#### **Introduction of Delux AC Train in Howrah-Madras Route**

2117. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of RAILWAYS be pleased to state whether there is any move to introduce Delux AC train on Howrah-Madras route or to attach one AC Chair Car bogie in Madras Mail?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): No.

#### **Rupsa-Bangriposi Broad Gauge Line**

2118. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of RAILWAYS be pleased to state whether the Committee which went into the economy of the Rupsa-Bangriposi broad gauge line has found it feasible to do that?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): Based on the recommendations of the Uneconomic Branch Lines Committee 1969 a traffic survey for the conversion of Rupsa-Talband N.G. section to B.G. had been carried out. A decision regarding its conversion will be taken after the examination of the survey report is completed.

#### **Control on W. H. Brady & Co. by Morarkas**

2119. SHRI MADHU LIMAYE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any attempt was made by the Morarkas to retain control of W. H. Brady and Co.;

(b) whether the attempt was foiled by a nationalised bank which held 20 per cent of the equity;